

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/816(CHE)/2024

PETITION NUMBER : CP(IB)/62(CHE)/2023

**NAME OF THE APPLICANT : Shouvik Kumar Roy (RP)
(Nexrise Publications Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

None for the Applicant.

List the Application for hearing on **10.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk